

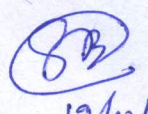
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**


C.P(IB) No.398/KB/2017

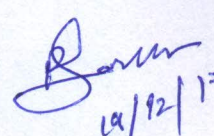
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

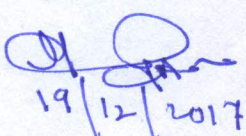
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

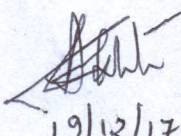
Name of the Company	Mr. Suresh Padmanabhan -Vs-Tayo Rolls Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ratnanko Banerjee, ^{Sr.} Adv.	} Corporate Applicant	 19/12/17
2. Mr. Soorjya Ganguli, Adv.		
3. Ms. Pooja Chakrabarti, Adv.		
4. Mr. Somdutta Bhattacharyya, Adv.		

1. URMILA CHAKRABORTY, Adv. } Tata Steel Ltd. 
19/12/17

1. Libban Sankar
Komal Tashmual Adv } Bank of India
A.K. Singh 
19/12/17

1. Md. Minhajuddin Adv. } Financial Creditor
G. Pachisia Adv. IDBI Bank Ltd 
19/12/2017

1. AKHILESH KUMAR SHRIVASTAVA, ADV } Intervener
2. SHAKEEL MOHAMMED AKHTER, ADV 
19/12/17

P.T.O.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor as well as Ld. Counsel for the intervener are present.

Heard. Reserved for order.

sd

(Jinān K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)